

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the **23<sup>rd</sup> Day of July**, 2018)

**Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**  
**Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)**

**Original Application No.330/953/2014**  
(U/S 19, Administrative Tribunal Act, 1985)

Chaudhari Dharam Dev S/o Ram Bali R/o Village Bhogwar, Post Office  
Mugalsarai, District Chandauli.

..... **Applicant**

**By Advocate:** **Shri Sanjay Kumar Singh**

Versus

1. Union of India, through General Manager East Central Railway, Mugalsarai.
2. Divisional Railway Manager, East Central Railway, Mugalsarai,
3. Divisional Railway Manager (Karmik), East Central Railway, Mugalsarai,
4. Senior D.P.O. Mugalsarai.
5. Deputy Chief Personal Officer (H.R.D.), Mugalsarai.

..... **Respondents**

**By Advocate:** **Shri Kamlesh Sharma**

**O R D E R**

Case called out. None present for the applicant. Shri Kamlesh Sharma, Advocate is present for the respondents.

2. It appears that applicant or his counsel were also not present on the previous date before this Tribunal. Accordingly, the Original Application is dismissed in default of the applicant for non prosecution.

**(Gokul Chandra Pati)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

Sushil